

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 36 of 2014 &**  
**I.A. No. 59 of 2014**  
**I.A. No. 36 of 2014**  
**I.A. No.165 of 2014**

**Dated : 25<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The Tata Power Co. Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra State Electricity Regulatory**  
**Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant (s) :

Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Ms. Purna Priyadarshini  
Ms. Kanika Chugh

Counsel for the Respondent (s):

Mr. Buddy A.Ranganadhan for R-1  
Mr.Hasan Murtaza  
Mr. Aditya Panda for R-2

**ORDER**

Mr. Ramji Srinivasan, the learned Senior Counsel for the Appellant has finished his arguments.

The learned counsel for the Respondents are directed to file their respective replies after serving copy on the other side.

Post the matter for further hearing on **06.05.14, 07.05.14 &**  
**08.05.14 at 4.00 p.m.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**